

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1890  
ANSWERED ON:07.03.2000  
TRIBALS WELFARE PROJECT  
K. KARUNAKARAN

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the proposal received for the welfare and rehabilitations of the tribals from the States;
- (b) if so, the details thereof, State-wise.
- (c) whether the Government have any scheme to provide land for rehabilitation and upliftment of the Tribals in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a)&(b) For the development of the Scheduled Tribes, a number of proposals have been received and after approval, are being implemented through the State Government/Union Territory Administrations and Voluntary Organisations. The proposals relate to the following schemes:-

I. Educational Schemes:

- (a) Construction of Boys and Girls Hostels for Scheduled Tribes.
- (b) Ashram Schools in Tribal Sub-Plan Area.
- (c) Educational Complex in Low Literacy Pockets for development of women literacy in tribal areas.
- (d) Vocational Training Centres.
- (e) Grant-in-aid to Voluntary Organisations for the welfare of Scheduled Tribes.

II Economic Schemes:

- (f) Special Central Assistance (SCA) to Tribal Sub-Plan(TSP)
- (g) Assistance to STDCs
- (h) Price Support to TRIFED.
- (i) Investment in the Share Capital of TRIFED.
- (j) Grant under first proviso to Article 275(1) of the Constitution.

(k) Scheme of Village Grain Banks.

(l) Development of Primitive Tribal Groups (PTGs).

III Social Scheme:

(m) Research and Training.

2. In addition to the above, there are certain Educational schemes which are common for both Scheduled Castes and Scheduled Tribes, as under:

- (i) Post Matric Scholarship for SC and ST students;
- (ii) National Overseas Scholarship for SC, ST students.
- (iii) Upgradation of merit of SC/ST students.

(iv) Book Banks for SC/ST students;

(v) Coaching and Allied Scheme for SC/ST students.

Apart from the above, no other specific proposal has been received from the States/Union Territories.

(c) The concerned State Governments take care of this aspect.

(d) &(e) Does not arise.